

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954

The motion was adopted

SHRI PAWAN KUMAR BANSAL: I introduce the Bill.

15.38 hrs.

CODE OF CRIMINAL PROCEDURE
(AMENDMENT) BILL *

(Submission of New section for section on 125, etc.)

[English]

SHRIMATI SUSEELA GOPALAN (Chirayinkil): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973".

The motion was adopted

SHRIMATI SUSEELA GOPALAN: I introduce the Bill.

18.38 1/2 hrs.

ALIGARH MUSLIM UNIVERSITY
(AMENDMENT) BILL *
(Amendment of Section 8, etc.)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Aligarh Muslim University Act, 1920.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Aligarh Muslim University Act, 1920".

The motion was adopted

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.39 hrs

PUBLIC PREMISES (EVICTION OF
UNAUTHORISED OCCUPANTS)
AMENDMENT BILL *
(Amendment of Section 2)

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Public Premises (Eviction of Unauthorised Occupations) Act, 1971".

The motion was adopted

SHRI SYED SHAHABUDDIN: I introduce the Bill.

15.39 1/2 hrs.

PROHIBITION OF CAPITATION FEE
BILL *

[English]

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill to provide for banning capitation fee charged by educational institutions and for matters connected therewith.